

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
IB-532/PB/2016
IA/06/2024

IN THE MATTER OF:

M/s. Variscon Engineering Services Pvt. Ltd.

...PETITIONER

Vs

M/s. Pier-One Constructions Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 05.06.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:

For the Liquidator

**:Adv. Abhishek Anand a/w Adv.
Karan Kohli and Adv. Palak
Kalra.**

For the Respondent/Corporate Debtor

:

ORDER

IA/06/2024

This is an application filed under Section 54 of the IBC, 2016.

Heard the Ld. Counsel on behalf of the Liquidator. Order in the matter is **reserved**. In the meantime, Ld. Counsel may file a brief synopsis of the matter.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)